

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO.

Application(s) Involved:

C/COD/20299/2019 in C/20444/2019-SM

Appeal(s) Involved:

C/20444/2019-SM

[Arising out of Order-in-Original No. COC-CUSTOM-PRV-COM-
03-16-17 dated 23/02/2017 passed by Commissioner of
CUSTOMS(PREVENTIVE), COCHIN]

Abdul Gafoor

S/o Mohammed V T House Thirurkkad
Angadipuram
MALAPPURAM - 679321
KERALA

Appellant(s)

VERSUS

**Commissioner Of Customs
(preventive)**

4th Floor, Catholic Center, Broadway
Kochin - 682031
Kerala

Respondent(s)

Appearance:

None

MANU TOM CHERUVALLY

C7,1 ST FLOOR,N.J.K
TRIVENI,RETD
JUSTICEKOSHYAVENUEROAD,NEAR
WOODLANDS JUNCTION
COCHIN - 682011
KERALA

For the Appellant

**Mr. K. B. Nanaiah,
Asst. Commissioner (AR)**

For the Respondent

CORAM:

SHRI S. S. GARG, HON'BLE JUDICIAL MEMBER

Final Order No. 20676 / 2019

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Date of Hearing: 29/08/2019
Date of Decision: 29/08/2019

Per : S.S GARG

None for the appellant. It was a last chance for appearance. Earlier also none had appeared and they are not interested in pursuing the case. Therefore, COD and appeal are dismissed for non-prosecution.

(Order was pronounced and dictated
in Open Court on **29/08/2019**)

S.S GARG
JUDICIAL MEMBER

rv...